COURT NO.1

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

IA No.01/2024
IN
Com. A. No. 01/2024

INBREW BEVERAGES PRIVATE LIMITED APPLICANT (S)

VERSUS

M/S MOUNT DISTILLERIES LIMITED RESPONDENT (S)

For Applicant : Mr. Pramit Chhetri, Advocate.

For Respondent : Ms. Gazala Parvin, Advocate.

Date: 15/05/2024

CORAM:
HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

…

ORDER : (per the Hon'ble, the Chief Justice)

This is an application seeking adjournment of the matter on the personal ground of the learned counsel representing the respondent.

Considering the prayer as made in the application, the matter stands adjourned for four weeks.

The application, being IA No. 01/2024, is accordingly disposed of.

(Bhaskar Raj Pradhan)
Judge

(Biswanath Somadder)
Chief Justice

jk /bp/ami